


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 250/9/HDB/2017
NAME OF THE COMPANY	Venkateshwara Hatcheries Private Limited
NAME OF THE PETITIONER(S)	Betul Oil Ltd
NAME OF THE RESPONDENT(S)	Venkateshwara Hatcheries Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PRANAY SOHINI	Adv	Pranay.Sohini@Yahoo.in 9718886832	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Adv	9849387366	
Nareesh Kumar Sangam	Adv	900666072	

Heard Mr. Pranay Sohini, Learned Counsel for the Petitioner and Shri D. Narendar Naik, Learned Counsel for the Respondent. Since both the counsels submit that the issue is already settled and the Petitioner wants to file a memo to that extant for withdrawal, post the case on 20.12.2017.


Member (T)


Member (J)